

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00453/2020

Dated Monday the 22nd day of March Two Thousand Twenty One

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)**

A.Venkatappa, Rtd. Sr. Trackman,
SSE/P.Way/TVT/MAS Division/S.Rly,
No.11/13, Prakasam Road,
Kuppam Tk & Post,
Chittoor Dt:- 517425.

....Applicant

By Advocate M/s. Ratio Legis

Vs

1.Union of India rep by,
The General Manager,
Southern Railway,
Park Town, Chennai 3.

2.The Assistant Personnel Officer/Settlement,
Chennai Division, S. Rly,
NGO Annexe, Park Town,
Chennai 600003.

....Respondents

By Advocate Mr. P. Srinivasan, Sr. Standing Counsel for Railways

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

The relief prayed for in this OA is as follows:

"To call for the Service Book of the applicant and the representation dated 10.07.2018 and further to direct the respondents to treat the entire period from 13.07.1973 till 06.07.1984 in full as qualifying service for the purpose of revising the retirement benefits more specifically the gratuity and to pay all the consequential arrears with admissible interest and to pass such other order/orders as this Hon'ble Tribunal may deem fit and proper and thus to render justice."

2. Heard Mr. M. Chandran, counsel for the applicant & Mr. P. Srinivasan, Sr. Standing Counsel for Railways appearing on advance notice.
3. Perused the OA and all the documents. The relief prayed for in this OA is of limited nature. Counsel for the applicant submits that this OA may be disposed of with a direction to the respondents to consider the pending representation dt. 10.07.2018 in a time bound manner.
4. Hence, without going into the merits of the case, this OA is disposed of with a direction to the respondents to dispose of the pending representation of the applicant dt. 10.07.2018 by a reasoned and speaking order as per law within a period of two months from the date of receipt of certified copy of this order.
5. OA is disposed of at the admission stage. No costs.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

22.03.2021

SKSI